



**Government of Jammu and Kashmir,  
Civil Secretariat, Revenue Department.**

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**Notification  
Jammu, the 5<sup>th</sup> February, 2019**

**SRO 90** .-In exercise of the powers conferred by clause (b) of section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (Procedure) Act, 1963 (Act No.XIII of 1963) and in supersession of all previous notifications issued in this behalf, the Government hereby appoint Sh. Ashwani Kumar (KAS), Sub Divisional Magistrate Dudu, to be the competent authority for purposes of the said Act within the territorial jurisdiction of Sub Division Dudu of District Udhampur.

**By order of the Government of Jammu and Kashmir.**

Sd/-

**(Shahid Anayatullah) IAS**

Commissioner /Secretary to Government,  
Revenue Department


Dated: -05 -02- 2019

No: - Rev/LB/01/2017

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Jammu.
2. Commissioner/Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Jammu.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (With 7 copies).
5. Deputy Commissioner, Udhampur.
6. Director, Archives, Archeology & Museums, J&K Jammu.
7. OSD to Advisor (S) to Hon,ble Governor for information.
8. Sh.Ashwani Kumar (KAS), Sub Divisional Magistrate Dudu, for information.
9. Manager Government Press, Jammu/Srinagar for publication in the Govt.Gazette
- 10.Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
- 11.I/C Website. Revenue Department.
12. Notification / Stock file.

  
(Ghulam Rasool) KAS

 Deputy Secretary to Government  
Revenue Department